

of flush system as a condition precedent to allowing water connection to houses in Lajpat Nagar?

(b) Are Government aware that the cost of flush installation (which ranges from Rs. 800 to Rs. 1,000) is generally beyond the means of the residents of Lajpat Nagar colony?

(c) What steps have Government taken so far or propose to take in future to ensure filtered water supply in the colony?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (c). The New Delhi Municipal Committee bye-laws require provision of sanitary installations and sewer connections before giving water connection to the individual consumers. The Committee have, however, agreed to slightly lower standards of flush connections in the case of Rehabilitation Colonies. They have further given the concession that water connection can be given provided the owner undertakes to instal the sanitary installations etc. within six months from the date of water connection. The estimated cost for these installations will vary in the case of each house according to the distance of the sewer line from it. It is proposed to put up public taps from which filtered water will be available to the residents of Lajpat Nagar.

NEW PROJECTS IN ANDHRA

*1361. **Shri Lakshmayya:** Will the Minister of Planning be pleased to state:

(a) whether the Andhra State Government have recommended any new projects and water works for inclusion in the Five Year Plan; and

(b) if so, whether the "High level canal" of Tungabhadra is one of them?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) Yes.

TUNGABHADRA HIGH LEVEL CANAL

*1363. **Dr. Rama Rao:** Will the Minister of Planning be pleased to state whether the Andhra Government have asked for any financial aid to expedite the construction of Tungabhadra High level channel and re-modelling of Kurnool-Cuddapah canal and if so, how much?

The Deputy Minister of Irrigation and Power (Shri Hathi): The question of financial aid for the Kurnool-Cuddapah canal is under consideration between the Central Government and the Government of Andhra. As regards the Tungabhadra High level channel, this is still at the investigation stage and hence the question of financial assistance does not arise.

KRISHNA CANAL

*1364. **Dr. Rama Rao:** (a) Will the Minister of Planning be pleased to state whether Khosla Committee and the Planning Commission asked for investigation and estimates for a canal from the right bank of the river Krishna?

(b) Is it a fact that measurements and planning are being carried on for a canal at a level lower than the one originally planned?

(c) What are the reasons for this change and who ordered it?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) Yes.

(c) As a result of field investigations on the alignment of the Nandikonda Right Bank Canal and the Pulichintala Right Bank Canal systems, the Government of Andhra felt that it would be better and more economical to carry the Nandikonda Right Bank Canal along contours lower than those proposed by the Technical Committee.